

(8)

F. No. 13-08/CESTAT/CPIO-ND/VPP/2018
Customs Excise and Service Tax Appellate Tribunal
West Block No 2, R.K. Puram, New Delhi-110 066

ID No: 13-08/2018

Subject: Information under Right to Information Act 2005.

Sir/Madam,

Please refer to your RTI application No. DOREV/R/2018/50110 dated 09.02.2018), and our ID No. 13-08/2018, the information received from **DR (Admin)** containing 01 page is enclosed herewith for your reference please.

You are, Therefore, requested to please acknowledge the receipt and deposit Rs. 2/- (@ 2/- per page) to this Tribunal by cash or DD in favour of Accounts Officer, CESTAT, New Delhi.

Note:- RTI application's replies which are related to outer benches may be gathered form there by filing RTI applications there directly, for facilitation, CPIOs are nominated at all outer benches separately.

If aggrieved, you may file an appeal under section 19 of RTI Act within thirty days before Hon'ble First Appellate Authority, CESTAT New Delhi.

[Signature]
CPIO

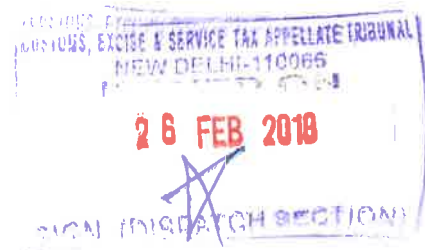
CESTAT, New Delhi
Date: 23.02.2018

To,

1. Sh. Nihal Singh
117, Lukerganj,
Near Hyundai Service Centre,
Allahabad-211001

Copy to.

2. Sh. S. Bhowmick, (for information)
U.S. to the Govt. of India,
Ad.1C(CESTAT)
Ministry of Finance, Dept. of Revenue,
North Block, New Delhi-110001



①

F.No. 33/RTI/Misc./CESTAT-ND/Admn.2016- Vol II
Customs Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi - 66

Dated : 22.02.2018

I.D. No. 13-08/2018

Sir,

Sub : Information sought under Right to Information Act, 2005

With reference to the RTI application dated 12.02.17 filed by Shri Nihal Singh in CPIO I.D. No. 13-08/2018, and Ministry's F. No. R.20011/11/2018-Ad.IC(CESTAT) dated 05.02.2018, the information sought by the applicant in reference to SSC Stenographers Grade C & D Examination 2016, as per record, is as under:

Total number of vacancies - 25

UR	13
OBC	7
SC	4
ST	1

Yours faithfully



(Bineesh Kumar K.S.)
Deputy Registrar (Admn.)

To

 CPIO/A.R. , C.E.S.T.A.T., N.Delhi.

⑥

F. No. 13-08/ CESTAT/CPIO-ND/VPP/2018
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110 066

CPIO ID No. 13-08/2018

Subject: Information sought under RTI Act, 2005.

Sir/Madam,

Please refer to RTI application of Shri/Smt. Nihal Singh (No. DOREV/R/2018/50110 dated 09.02.2018) received by transfer from U.S. Ad.1C, under RTI Act 2005 (copy enclosed) wherein certain information are sought as mentioned therein is related to your section.

Therefore, in terms of the provisions of Section 5(4) read with Section 5(5) of RTI Act 2005 the RTI application CPIO ID No. **13-08/2018** is forwarded herewith to you as **CPIO** under section 5(4), with request to provide the correct and para wise information/inspection on or before **24.02.2018** directly to the applicant as permissible under the RTI Act & DOP & T. O.Ms within the stipulated time, failing which, as CPIO under section 5(4), you will be responsible for delay/denial and penalty if any, under section 20 of RTI Act. Further requested to follow OM No.12/31/2013-IR dated; 12.02.2013 circulated on 23.05.2013 and O.M. No. 1/18/2011-IR dated 16.09.2011.

If the information is not with your section or you, please reply from where it may be retrieved, without delay within 05 days.

Note:- RTI application's replies which are related to outer benches may be gathered form there by filing RTI applications there directly, for facilitation, CPIOs are nominated at all outer benches separately.

Encl: As above.


CPIO

CESTAT New Delhi
Date: 12.02.2018

For Compliance to:

1. DR (Admin.)

Copy to:

1. Sh. Nihal Singh
117, Lukerganj,
Near Hyundai Service Centre,
Allahabad-211001

2. Sh. S. Bhowmick,
U.S. to the Govt. of India,
Ad.1C(CESTAT)
Ministry of Finance, Dept. of Revenue,
North Block, New Delhi-110001

②

O/C

24/02/2018

(5)

F. No. 13-08/ CESTAT/CPIO-ND/VPP/2018
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110 066

CPIO ID No. 13-08/2018

Subject: Information sought under RTI Act, 2005.

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Encl: As above.


CPIO

CESTAT New Delhi
Date: 12.02.2018

For Compliance to:

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Copy to:

1. Sh. Nihal Singh
117, Lukerganj,
Near Hyundai Service Centre,
Allahabad-211001

2. Sh. S. Bhowmick,
U.S. to the Govt. of India,
Ad.1C(CESTAT)
Ministry of Finance, Dept. of Revenue,
North Block, New Delhi-110001

ID - 13-08/2018

(U) Revenue - 09/02/18
RTI MATTER

F. No. R20011/11/2018-Ad.1C(CESTAT)
Government of India
Ministry of Finance
Department of Revenue

New Delhi, 05th Feb, 2018

To

The CPIO,
CESTAT, West Block No.2,
R.K. Puram, New Delhi - 66.

Subject: - Transfer of RTI application u/s 6(3) of the RTI Act - reg.

Sir,

I am to refer to an RTI application dated 18.01.2018 from Sh. Nihal Singh, Uttar Pradesh. The same is transferred under section 6(3) of the RTI Act for providing the requisite information to the applicant directly in terms of the provisions of the RTI Act-2005, under intimation to this office.

Encl: - As above

Yours faithfully,

(S. Bhowmick)

Under Secretary to the Government of India/CPIO
Tele: 2309 5359

2017 11/2018
- 707510/2018/CESTAT

RTI REQUEST DETAILS (आरटीआई अनुरोध विवरण)

3

Registration Number (पंजीकरण संख्या) :	DOREV/R /2018/50110	Date of Receipt (प्राप्ति की तारीख) :	18/01/2018
Type of Receipt (रसीद का प्रकार) :	Online Receipt	Language of Request (अनुरोध की भाषा) :	English
Name (नाम) :	NIHAL SINGH	Gender (लिंग) :	Male
Address (पता) :	117 LUKERGANJ, NEAR HYUNDAI SERVICE CENTRE, ALLAHABAD, Pin:211001		
State (राज्य) :	Uttar Pradesh	Country (देश) :	India
Phone Number (फोन नंबर) :	Details not provided	Mobile Number (मोबाईल नंबर) :	+91-9369784563
Email-ID (ईमेल-आईडी) :	npsingh662@gmail.com		
Status (स्थिति)(Rural/Urban) :	Urban	Education Status :	
Is Requester Below Poverty Line ? (क्या आवेदक गरीबी रेखा से नीचे का है?) :	No	Citizenship Status (नागरिकता) :	Indian
Amount Paid (राशि का भुगतान) :	10) (original recipient)	Mode of Payment (भुगतान का प्रकार) :	Payment Gateway
Request Pertains to (अनुरोध निम्नलिखित संबंधित है) :	S.Bhomick US(AD.IC)		
Information Sought (जानकारी मांगी) :	RESPECTED SIR Sir please provide me the STATE WISE and CATEGORY WISE vacancies IN CUSTOMS EXISE AND SERVICE TAX APPELLATE TRIBUNAL OF SSC STENOGRAPHERS GRADE C AND D EXAMINATION 2016 for the post of GRADE C stenographer THANK YOU		
Print Save Close			

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20/1
निहाल (कर्मचारी)

ID - 13-08/2018

Received. 09/02/18

RTI MATTER

(2)

F. No. R20011/11/2018-Ad.1C(CESTAT)

Government of India
Ministry of Finance
Department of Revenue

New Delhi, 05th Feb, 2018

To

The CPIO,
CESTAT, West Block No.2,
R.K. Puram, New Delhi - 66.

Subject: - Transfer of RTI application u/s 6(3) of the RTI Act - reg.

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Encl: - As above

Yours faithfully,

(S. Bhowmick)

Under Secretary to the Government of India/CPIO

Tele: 2309 5359

FINO: P-20011/11/2018 - CESTAT
 FTS - 707510/2018/CESTAT

RTI REQUEST DETAILS (आरटीआई अनुरोध विवरण)

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Type of Receipt (रसीद का प्रकार) :	Online Receipt	Language of Request (अनुरोध की भाषा) :	English
Name (नाम) :	NIHAL SINGH	Gender (लिंग) :	Male
Address (पता) :	117 LUKERGANJ, NEAR HYUNDAI SERVICE CENTRE, ALLAHABAD, Pin:211001		
State (राज्य) :	Uttar Pradesh	Country (देश) :	India
Phone Number (फोन नंबर) :	Details not provided	Mobile Number (मोबाईल नंबर) :	+91-9369784563
Email-ID (ईमेल-आईडी) :	npsingh662@gmail.com		
Status (स्थिति)(Rural/Urban) :	Urban	Education Status :	
Is Requester Below Poverty Line ? (क्या आवेदक गरीबी रेखा से नीचे का है?) :	No	Citizenship Status (नागरिकता) :	Indian
Amount Paid (राशि का भुगतान) :	10) (original recipient)	Mode of Payment (भुगतान का प्रकार) :	Payment Gateway
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Print Save Close			

30/11
 Sir (अनुरोध)